

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 64 of 2019 [TP 87 of 2016 (CP 5 of 2015)] With
IA 34 of 2018
IA 35 of 2018
IA 71 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2020**

Name of the Company: Bhanu Pratap Singh Parihar & Ors
V/s
Healthy Business Pvt Ltd & Ors

Section: 397-398 of the Co.Act, Rule 53 r.w rule 11 of NCLT Rules, 2016

ORDER

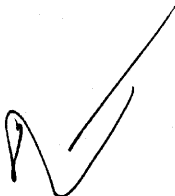
Learned Counsel Mr. Pavan Godiawala appeared for the Appellant.

Due to technical snag, we are unable to hear the Appellant.

Matter to appear for further consideration on 13.11.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of October, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**